GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 890 ANSWERED ON 07.02,2023.

APPROVALS FOR ELECTRIC BUSES

890. SHRI RAJAN VICHARE:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) the names of Local Self Governments in Thane Lok Sabha Constituency for which electric buses have been approved by the Union Government under the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) scheme;
- (b) the reasons for the delay in providing the said buses; and
- (c) the reasons for the delay in case the approval is still pending?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Sir, under phase-I of Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) scheme, 95 electric and hybrid buses have been deployed in the State of Maharashtra (40 e-buses to Best Mumbai, 30 e-buses to Navi-Mumbai and 25 hybrid buses to MMRD). Further, 690 electric buses have been sanctioned under FAME India Scheme Phase-II. Out of 690 electric buses, 490 electric buses have been deployed as on 02.02.2023. Further, the FAME India Scheme Phase-II focuses on supporting electrification by incentivizing the sanctioned e-buses, for public transportation, to the State Governments. The FAME-II Scheme was remodeled in June 2021, to improve its uptake and adopts the aggregation model for e-buses.
